

- Read :**
- 1- Hon'ble High Court Notification No. X(Gen)-1603/2021/1356.
Dated 11th October, 2021.
 - 1- Hon'ble High Court Notification No. X(Gen)-1603/2021/1356.
Dated 11th October, 2021.
 - 2- Hon'ble High Court Notification No. X(Gen)-0202/2021/1357.
Dated 11th October, 2021.
 - 3- Hon'ble High Court Notification No. X(Gen)-0202/2021/1362.
Dated 12th October, 2021.

OFFICE ORDER NO. [380]

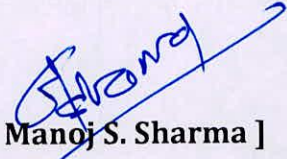
In view of the Hon'ble High Court Notifications as above, I, Manoj S. Sharma, Principal District and Sessions Judge, Parbhani is pleased to declare the following holiday and Court working day of Judicial District Parbhani.

All Courts in Judicial District Parbhani shall remain closed on 16th October, 2021 and to be compensated as follow.

Sr. No.	Holiday	Court working day in lieu of declared holiday.
1	16 th October, 2021	13 th November, 2021. (2 nd Saturday)

All the Judicial Officers working in Parbhani Judicial District are directed to fix the daily board for above date accordingly.

No. Adm/B-4/ 6151 /2021.
District Court, Parbhani.
Dated : 13th October, 2021.


[Manoj S. Sharma]
Principal District and Sessions Judge,
Parbhani.

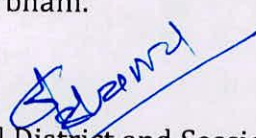
Copy submitted with respect to :

- 01- The Hon'ble Registrar General, High Court, Bombay-400 032.
- 02- The Hon'ble Registrar [Inspection-I] High Court, Appellate Side, Bombay-400 032.

Copy forwarded for information and necessary action to :

- 01- The Collector, Parbhani/Hingoli.
- 02- The District Judge-1, Parbhani./Hingoli/Basmath/Gangakhed.
- 03- The District Judge-2/3/4, Parbhani.
- 04- The District Judge-2/3, Hingoli.

- 05- The Extra Joint District Judge, Parbhani.
- 06- The Extra Joint District Judge, Parbhani (POCSO Court)
- 07- The Judge, Family Court, Parbhani.
- 08 The Secretary, District Legal Services Authority, Parbhani.
- 09- The Civil Judge, Senior Division, Parbhani/Hingoli/Basmath/Gangakhed.
- 10- The Chief Judicial magistrate, Parbhani.
- 11- The Joint/2nd Jt. Civil Judge [S.D.], Parbhani.
- 12- The Joint Civil Judge [S.D.], Hingoli.
- 13- The Jt./2nd Jt./3rd Jt./4th Jt./5th /6th Jt. Civil Judge [J.D.] Parbhani.
- 14- The Extra Jt. /2nd /3rd /4th/5th/6th/7th/8th Jt. Civil Judge [J.D.] Parbhani.
- 15- The Jt. /2nd Jt./3rd Jt. Civil Judge [J.D.] Hingoli.
- 16- The Jt. /2nd Jt./3rd Jt./4th Jt. Civil Judge [J.D.] Basmath.
- 17- The Jt. /2nd Jt. Civil Judge [J.D.], Gangakhed.
- 18- The Civil Judge [J.D.]/Jt. Civil Judge [J.D.], Jintur/Aundha N./Sailu/Sengaon.
- 19- The Civil Judge [J.D.], Palam/Sonpeth/Manwat/Kalamnuri/Pathri/Purna.
- 20- The District Government Pleader, Parbhani.
- 21- The Assistant Government Pleader, Hingoli/Basmath/Gangakhed.
- 22- The Assistant Director and Public Prosecutor, Parbhani/Hingoli.
- 23- The President, District Bar Association, Parbhani/Hingoli.
- 24- The President, Taluka Bar Association, Basmath/Gangakhed/Jintur/Aundha N. /Sailu/Sengaon/Purna/Palam/Sonpeth/Manwat/Kalamnuri/Pathri.
- 25- The Superintendent of Police, Parbhani/Hingoli.
- 26- The Superintendent of Jail, Parbhani.
- 27- The Registrar, District Court, Parbhani.
- 28- The P.A. to Principal District Judge, Parbhani.
- 29- The Superintendent (Adm./J.W.) District Court, Parbhani.
- 30- The Assistant Superintendent, (C&F/Protocol/R.B), District Court, Parbhani.
- 31- The Senior Clerk (Criminal/Civil Appeal/Statement/Insp./Muddemal/Library)
- 32- The DSA, District Court, Parbhani with a directions to upload copy of instant order on the website of this office.
- 33- Copy be affixed on the notice board, District Court, Parbhani.


Principal District and Sessions Judge,
Parbhani.